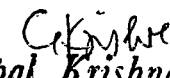


C. A. T. Bench, JAIPUR

Date of Order	Orders
7-7-93	Mr. S. K. Jain - Counsel for petitioner Heard. Notice of this M.P. has already been given to the Counsel for the respondents. This is an M.P. for substitution of the legal heirs of the deceased applicant Haffjulla Khan. The M.P. has been filed within the prescribed period of limitation. The M.P. is allowed. The petitioner is directed to file an amended Cause title within 14 days. The M.P. stands disposed of.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.)
	Copy sent to the app. and a copy sent to the 6866 15-9-93 8